

**NATIONAL COMPANY LAW TRIBUNAL  
CUTTACK BENCH  
CUTTACK**

**ORDER SHEET OF THE HEARING ON 09<sup>th</sup> JULY, 2021, 03:00 P.M.**

TP No. 98/CTB/2019, (CP No. 03/2015), TA No. 44/CTB/2019, (IA No. 335/KB/2017), TA No.45/CTB/2019, (IA No.336/KB/2017), TA No.46/CTB/2019, (IA No. 376/KB/2018), TA No.47/CTB/2019, (IA No. 739/KB/2018), TA No.48/CTB/2019, (IA No. 334/KB/2017), TA No.49/CTB/2019, (Cont. A. No. 738/KB/2018), TA No. 50/CTB/2019, IA No. 338/KB/2017, IA No. 93/CTB/2019, IA No. 142/CTB/2019, IA No. 191/CTB/2019, IA No. 38/CTB/2020, IA No. 39/CTB/2020, CA No. 40/CTB/2020, IA No. 346/CB/2020, CA No. 2/CB/2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.  
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

Name of the Company	Kamal Lochan Mohanty and Anr. -Vs- MGM Green Energy Ltd. & Ors.
Under Section	397-398

For Petitioner (s) :

For Respondent (s) Mr. Ratnanko Banerji, Sr. Adv.  
Mr. Arijeet Mazumdar, Adv.  
Mr. B. Panigrahi, Adv.

**ORDER**

Ld. Sr. Counsel Mr. Ratnanko Banerji appears for the Respondent Nos. 7 and 8. Further, replies, affidavits, rejoinders, if any, shall be served on the parties and service shall be completed, so that the matter can be taken up for hearing and disposal on the next date of hearing. List the matter on 16.09.2021.

Sd

**Satya Ranjan Prasad  
Member (T)**

Sd

**Rajasekhar VK  
Member(J)**